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C.A.No. 6877-6881 OF 2000

ITEM No.101 (PH)

Court No.11

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 6877-6881/2000

Secunderabad Cantonment Board

Appellant (s)

vs.

Respondent (s)

Mohammed Mohiuddin & Ors.

(With Appl.(s) for permission to place addl. Documents on record and with office report)  
With C.A.Nos. 753/2001, 1107-1111/2001(With prayer for interim relief and office report)  
C.A.No. 6604/2001(With Appl.(s) for interim directions),  
SLP(C) No. 406-409/2002, C.A.6376/2001(With Appl.(s) for exemption from filing O.T. and with office report)

Date : 3/9/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)

Mr. Altaf Ahmad,ASG  
Mr. P.S. Narasimha,Adv.  
Mr. Ananga Bhattacharya,Adv.  
Mr. Vikas,Adv.  
Mr. Sudhir Nandrajog  
For P.S.N. & Co.  
Petitioner-in-person

For Respondent (s)

Mr. Guntur Prabhakar,Adv.  
  
Mr. R.F.Nariman,Sr.Adv.  
Mr. K.Ram Kumar,Adv.  
Mr. B. Sridhar,Adv.  
  
Mr. Anoop George Chaudhary,Sr.Adv.  
Ms. Rekha Pandey,Adv.  
Mr. B.V. Balaram Das,Adv.  
  
Mr. Nikhil Nayyar,Adv.  
  
Mr. Anil Kumar Tandale,Adv.  
  
M/s. P.S.N. & Co.,Adv.  
  
Mr. T.K. Kodandaram,Adv.  
  
Respondent-in-Person  
  
Mrs. Lalita Kaushik,Adv.  
  
Mr. Guntur Prabhakar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Altaf Ahmad,ASG started his arguments at 10.35 a.m. and concluded at 12.45 p.m. Mr. R.F.Nariman, learned senior counsel for the respondents started his arguments at 12.45p.m. and concluded at 3.30 p.m. Mr. Altaf Ahmad, ASG resumes his arguments at 3.30 p.m. and was on his legs when the Court rose for the day. The matter remained part-heard.

(Sarojbala)(Kanwal Singh)

PA to Addl.Registrar

Court Master